CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 21.03.2017

O.A./260/17/2015 M.A./260/73/2017 M ABHIMANYU DORA

-V/S-

M/O RAILWAYS

ITEM NO:18

FOR APPLICANTS(S) Adv. :

Mr. D.R.Pattnaik

FOR RESPONDENTS(S) Adv.:

Mr. M.B.K.Rao

Notes of The Registry	Order of The Tribunal
Box \$21.3.17	Heard Ld. Counsels appearing for both the sides.
postsages, exercised to	Mr. D.R.Pattnaik, Ld. Counsel for the applicant, has filed a memo for withdrawal of this O.A. as the prayer made in the O.A. has become infructuous. Accordingly, the O.A. is allowed to be withdrawn and is, accordingly, disposed of.
28-3-17	RAMESH CHANDRA MISRA) MEMBER (A)